

ITEM NO.1504
(For Judgment)

COURT NO.14

SECTION XIV-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 2004 of 2020

RAM CHANDRA PRASAD SINGH

Appellant(s)

VERSUS

SHARAD YADAV

Respondent(s)

Date : 19-03-2020 This appeal was called on for pronouncement of judgment today.

For Appellant(s) Mr. Manish Kumar, Adv.
Mr. Shivam Singh, Adv.
Mr. Harpreet Singh Gupta, Adv.
Mr. Aditya Raina, Adv.
Mr. Jaideep Khanna, Adv.
Mr. Udian Sharma, Adv.
Mr. Gopal Singh, AOR

For Respondent(s) Mr. Devadatt Kamat, Sr. Adv.
Mr. Javedur Rahman, Adv.
Mr. Rajesh Inamdar, Adv.
Mr. Nizam Pasha, Adv.
Mr. Aditya Bhat, Adv.
Ms. Sneha Ravi Iyer, Adv.
Mr. Ali Asghar Rahim, Adv.
Mr. Gautam Talukdar, AOR

Hon'ble Mr. Justice Ashok Bhushan pronounced the judgment of the Bench comprising His Lordship and Hon'ble Mr. Justice M.R. Shah.

In terms of the signed reportable judgment, civil appeal is dismissed.

Pending applications, if any, shall also stand disposed of.

(MAHABIR SINGH)
AR-cum-PS

(BEENA JOLLY)
BRANCH OFFICER

(Signed reportable judgment is placed on the file)